

PAL MALIK: (a) The Department of Tourism is in constant touch with the various agencies, like the airlines, railways, the hotel industry, etc. to see that both domestic and foreign tourists are catered to in the most satisfactory manner. The Department liaises with the airlines and the railways to have special trains and bogies as well as increase in flights to selected destination when the need arises. Close touch is also maintained with the hotel industry with regard to services as well as tariff.

(b) The Government of India has recently liberalised the investment policy for non-resident Indians in the hotel industry making it much easier for them to invest in setting up new hotels. Also, the State Governments are funded by the Department of Tourism to set up specific projects, like Beach Resorts, Motels, Yatri Niwasas, etc. Government is also considering introducing a Paying Guest Scheme all over the country. The Department is running guide training programmes all over the country to provide well trained guides for tourists. To ensure comfort to tourists, both domestic and foreign, the Government has recently decided to import 300 A.C. units for coaches.

(c) It may be stated that monuments of National importance are under Central protection and these are being looked after and maintained by the Archaeological Survey of India. It is always the endeavour of the Archaeological Survey of India to ensure that adequate attention is paid, particularly to the monuments of tourist importance and wherever necessary such coordination/liasion is maintained with the authorities concerned with the promotion of tourism as is needed.

HRA to female employees living in Separation

1538. **SHRI SUKHENDRA SINGH:** Will the Minister of FINANCE be pleased to state:

(a) whether female Government employees who are living separately from their husbands are not entitled to House Rent Allowance if their husbands are allottees of Government residential accommodation;

(b) whether Government are aware that divorce cases take considerable time in the Civil Courts subjecting such employees to tremendous hardships;

(c) whether Government have received representations from female Government employees and Women's Organisations against Rule 5(C) of House Rent Allowance Rules; and

(d) the action Government propose to remove the anomaly and the response of Government to the representations received in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) Courts are expected to decide divorce cases as expeditiously as possible.

(c) Yes, Sir.

(d) The existing position is not considered anomalous, and there is no proposal for effecting any change in the present procedure.

Trade with Spain

1539. **SHRI K.S. RAO:** Will the Minister of COMMERCE be pleased to state:

(a) the volume of trade with Spain during the last three years;

(b) the details and break-up of the commodities exported to Spain during the above period;

(c) whether there is a proposal for establishing joint ventures with Spain; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) A statement is given below:

(c) and (d) At present there are 26 joint ventures with Spanish Collaborations in India. Government of India's policy is to encourage establishment of such joint ventures with Spain and other countries.

STATEMENT

(A) The volume of trade with Spain during the last three years is as follows:

	<i>(Rs. crores)</i>
1987-88	257.62
1988-89	266.26
1989-90	393.15

(Source : DGCI & S, Calcutta)

(B) Major commoditywise exports to Spain are as follows:

	<i>(Million Pesetas)</i>		
<i>Commodity</i>	1987	1988	1989
1	2	3	4
1. Raw Hides & Skin Leather	1,158	1,356	1,502
2. Articles of Apparels & Cotton Fabrics	990	1,280	2,172
3. Pearls, Precious & Semi Precious Stones & Immitation Jewellery	312	374	562
4. Organic Chemicals	234	525	605
5. Coffee (raw)	194	210	304
6. Pepper & Chillies Spices (Cardamom) Saffron Bay leaves	142	389	211
7. Carpets, Mats, Tapestry, Lace & Embroidery material	135	311	274
8. Leather Products	143	511	538
9. Other made ups Textile Articles/ Garments	28	1,280	2,172
10. Tea	112	155	125

(Source : Embassy of India, Madrid, Spain)